Court-II

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No. 186/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (T) Shri S. Vijayaraghavan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th May, 2017, 10.30 A.M

Name	of the Company	Naviplast Traders Pvt -Versus- R.G.Shaw & Sons Pvt		
Under Section		7		IBC
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) KANISHK KHETAN, ADV PETITIONERS Kamille Kulk 2) SUMIT BINANI, Interum Resolution Proformand Storman 16/5/17.

## ORDER

Ld. Counsel for the petitioners and the Interim Resolution Professional (IRP) are present.

IRP, Mr. Sumit Binani has filed the progress report in the case. He has informed that at the first meeting of the committee of creditors, State Bank of India holding 95.56%, informed that due to pending internal approval, they are not in a position to take any decision in the meeting regarding appointment of Resolution Professional and the meeting was posted on 30/05/2017.

List the matter on 31/05/2017 for further order. IRP shall continue to discharge his duties till the next date of hearing.

> (S. Vijayaraghavan) (Vijai Pratap Singh) Member (T)

Member (J)